

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 258/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

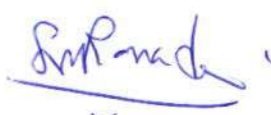
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: M/s. Marketgate Consulting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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5	Siddharth Ranade	Adv. for Petitioner	
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ORDER

CSP 257/230-232/NCLT/MB/MAH/2017

CSP 258/230-232/NCLT/MB/MAH/2017

1. Learned Representative is seeking time to give response to the queries of RD and ROC. Time granted.
2. Matter to be listed for hearing on **29.09.2017**.

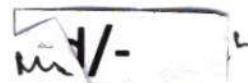

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

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M/-

M.K. SHRAWAT

Member (Judicial)